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SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDA

New Delhi, the 10th February, 2020

GSR.....(E). - In the English version of the notification of the Government of India in the Ministry of Finance (Department of Revenue) No. 2/2020-Customs (ADD), dated the 30th January, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number G.S.R. 58(E), dated the 30th January, 2020,-

- (i) at page 4, in line 07, for “3705 10 00” read “3705 00 00”;
- (ii) at pages 5 and 6, in the TABLE, in column (2), for “3705 10 00” read “3705 00 00” wherever it occurs.

[F. No. 354/165/2019-TRU]

Gaurav Singh
Deputy Secretary to the Government of India

